

Name of Corporate Debtor:	Think & Learn Private Limited
Date of Commencement of CIRP:	16-07-24
List of Creditors as on:	17-01-25
List of Operational Creditors (Other than Workmen, Employees and Government dues)	

(Amount in ₹)

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			
1	Aditya Birla Finance Limited	30-07-2024	47,12,00,000	29,98,28,966	Vendor		17,13,71,034	To be reviewed with the books and records pending with the suspended Management
2	Ocsine Soundcrafts Private Limited	25-07-2024	81,39,223	61,77,029,000	Vendor		19,62,194	Supporting documents in support of claim pending
3	Marketxpander Services Pvt. Ltd.	25-07-2024	17,11,29,100	15,64,21,638	Vendor	1,47,07,462	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
4	Tholasi Prints India Private Limited	26-07-2024	9,23,639	8,97,866	Vendor	25,773	-	Supporting documents in support of claim pending
5	Venkatesan S	29-07-2024	25,41,395	8,32,380	Lessor	16,56,720	52,295	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
6	Mathew K Cherian	29-07-2024	14,17,734		Lessor		14,17,734	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
7	Rashmi Commercial Company Ltd.	29-07-2024	4,86,218	2,29,280	Lessor	2,56,938	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
8	Kalyani Techpark Private Limited	30-07-2024	73,30,64,501		Lessor		73,30,64,501	Supporting documents in support of claim pending
9	Sound Map Productions	29-07-2024	1,82,75,899	1,68,29,455	Vendor	14,46,444	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
10	ABM Telemobiles India Private Limited	30-07-2024	4,08,21,853	4,08,21,853	Vendor		-	
11	Actis Technologies Private Limited	31-07-2024	44,09,160	28,51,967	Vendor	15,57,193	-	Interest and litigation cost claim not admitted and to be reviewed with the books and records pending with the suspended Management
12	IBC Knowledge Park Private Limited	31-07-2024	15,47,71,884		Lessor	15,47,71,884	-	Supporting documents in support of claim pending
13	Prosol IT	31-07-2024	6,09,71,285	6,09,71,285	Vendor		-	
14	Ram Naresh Shahu	31-07-2024	20,30,327		Lessor	4,22,022	16,08,305	Claims towards Statutory dues would be dealt separately. Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms and would be reviewed with the books and records pending with suspended Management
15	Dusters Total Solutions Services Private Limited	31-07-2024	1,00,93,957	85,20,754	Vendor	15,73,203	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
16	Himanshu Tyagi	30-07-2024	2,33,750		Consultant	2,33,750	-	Incorrectly classified as OC, is Workmen, was working with TLPL
17	Spice Route Legal Advocates	30-07-2024	41,72,905	36,88,100	Advocates	4,84,805	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
18	DB Corp Limited	25-07-2024	1,90,66,360	1,72,24,090	Vendor	18,42,270	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
19	Exclusiff Seating Systems	30-07-2024	39,63,286	28,35,947	Vendor	11,27,339	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
20	Promobi Technologies Private Limited	31-07-2024	2,82,58,678	2,79,10,970	Vendor	3,47,708	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
21	Itlite Technologies Private Limited	30-07-2024	13,42,857	13,36,309	Vendor		6,548	Supporting documents in support of claim pending
22	Intech Business Solution	30-08-2024	72,34,165		Vendor		72,34,165	Supporting documents in support of claim pending
23	Saksham Infra Solution Private Limited	29-07-2024	89,25,763	79,34,012	Vendor	9,91,751	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
24	Prosupply Global Private Limited	30-07-2024	70,34,992	56,52,400	Vendor	13,82,592	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
25	K.M. Muneeruddin & 6 others	30-07-2024	12,47,054	2,22,034	Lessor	1,27,643	8,97,377	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
26	Mplastics Toys and Engineering Private Limited	30-07-2024	1,40,93,075	1,09,22,634	Vendor	31,70,441	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
27	Nazish Rashid	01-08-2024	37,500	37,500	Advocates		-	
28	Workie Private Limited (MSME)	31-07-2024	4,83,82,127	93,64,438	Lessor	16,71,601	3,73,46,088	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
29	PVR Inox Limited	31-07-2024	39,40,740	25,75,830	Vendor	13,64,910	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
30	Brajesh Kumar Singh	19-08-2024	18,000	18,000	Advocates		-	
31	VIP Shopping Center	01-08-2024	15,25,986	6,23,700	Lessor	9,02,286	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
32	Kadambari Advertising Private Limited	29-07-2024	42,47,724	33,71,577	Vendor	8,76,147	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
33	Milestone Group Corporate Solutions Private Limited	31-07-2024	65,27,258	47,41,095	Vendor	17,86,163	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
34	Oppo Mobiles India Private Limited	31-07-2024	16,64,32,791	6,73,93,449	Vendor	9,90,39,342	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
35	Aarpees Arcade LLP	30-07-2024	16,29,115	12,19,866	Lessor	4,09,249	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
36	Kapatia Spaces	31-07-2024	4,15,16,478		Lessor	76,82,928	3,38,33,550	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management. Supporting documents in support of claim pending

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37	Spacewood Office Solutions Private Limited	31-07-2024	32,51,655		Vendor		32,51,655	Supporting documents in support of claim pending
38	Vihan Infratech	29-07-2024	1,24,66,831	92,01,492	Vendor	32,65,339	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
39	Balajee Education Private Limited	30-07-2024	9,62,79,154	7,64,04,367	Vendor	1,98,74,787	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
40	P. S Group Realty Private Limited	29-09-2024	11,30,777	7,41,077	Lessor	3,89,700	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
41	iEnergizer IT Services Private Limited	27-07-2024	14,51,36,650	14,51,36,650	Vendor		-	
42	One 97 Communications Limited	20-08-2024	50,43,368	37,79,890	Vendor	12,63,478	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
43	Puri Business Centre	31-07-2024	4,75,89,322	3,41,06,321	Vendor	1,34,83,001	-	Interest claim and claims towards unbilled amounts not admitted and to be reviewed with the books and records pending with the suspended Management.
44	Aditya Developers	01-08-2024	23,08,576		Lessor		23,08,576	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
45	Incuspaze Solutions Private Limited	31-07-2024	2,00,10,201		Lessor		2,00,10,201	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
46	Kapatia Private Limited	31-07-2024	52,96,957		Lessor	8,22,457	44,74,500	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
47	Bookwell Publications	31-07-2024	15,76,075	11,76,175	Vendor	3,99,900	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
48	Clock Tower Operation & Maintenance Services Private Limited	19-08-2024	18,34,365		Lessor		18,34,365	Supporting documents in support of claim pending
49	Smartworks Coworking Spaces Limited	17-08-2024	1,12,25,649		Vendor		1,12,25,649	Supporting documents in support of claim pending
50	Criticalog India Private Limited	30-07-2024	2,46,79,092	2,23,44,781	Vendor	23,34,311	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
51	Aadarsh Private Limited (MSME)	31-07-2024	7,31,58,172	5,87,95,329	Vendor	1,43,62,843	-	Interest claim and claims towards unbilled amounts not admitted and to be reviewed with the books and records pending with the suspended Management.
52	Sameer Gupta and Ritu Gupta	20-09-2024	21,79,775	8,73,000	Lessor	13,06,775	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
53	G R T Square	20-09-2024	6,00,674		Lessor		6,00,674	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
54	Jabra Connect India Private Limited	23-09-2024	2,36,64,201	1,60,36,440	Vendor	76,27,761	-	Interest and other expenses claim not admitted and to be reviewed with the books and records pending with the suspended Management
55	Jagran Prakashan Limited	16-09-2024	1,12,02,804	91,08,390	Vendor	20,94,414	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
56	Defacro Software Private Limited	18-09-2024	21,42,945	20,07,000	Vendor	1,35,945	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
57	Counselage India Private Limited	13-09-2024	8,85,000	7,50,000	Vendor		1,35,000	Supporting documents in support of claim pending
58	Ernst & Young LLP (Master Services - Bengaluru)	10-09-2024	7,44,208	7,44,208	Vendor		-	
59	SIS Limited	10-09-2024	26,92,148	26,92,148	Vendor		-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval.
60	Voyager Infosec Private Limited	27-08-2024	3,50,03,808	3,04,26,500	Vendor	45,77,308	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management. Statutory dues not admitted as this would be dealt separately.
61	Advanced Realty Private Limited	02-09-2024	1,66,73,023		Lessor	23,10,306	1,43,62,717	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms. Interest and other claim not admitted and to be reviewed with the books and records pending with the suspended Management. Statutory dues not admitted as this would be dealt separately.
62	Gupshup Technology India Private Limited	23-08-2024	19,14,40,435	19,14,40,435	Vendor		-	
63	Ernst & Young LLP (Indirect Taxes Advisory - Bengaluru)	20-08-2024	20,72,729	20,72,729	Vendor		-	
64	Alekhya Donepudi	21-08-2024	2,60,000	2,60,000	Consultant		-	
65	Seven Eighty One Anandapur Maintenance Service Private Limited	21-08-2024	2,34,479	2,34,479	Vendor		-	
66	Oxford University Press India	02-08-2024	24,24,39,784	24,24,39,784	Vendor		-	
67	New Age Enclave Private Limited	21-08-2024	14,72,419	14,72,419	Vendor		-	
68	Aviral Singh	02-08-2024	27,500	27,500	Advocates		-	
69	Saivamshi Vangipuram	01-08-2024	1,37,500	1,37,500	Advocates		-	
70	Sanjay Kumar Tiwary, Advocate	01-08-2024	10,500	10,500	Advocates		-	
71	Megha Yogi	31-07-2024	18,500	18,500	Advocates		-	
72	Jayesh Shukla & SHOBHA SHUKLA	31-07-2024	3,02,996	2,90,746	Lessor	12,250	-	
73	NetSetGo Media Private Limited	31-07-2024	95,56,729	75,52,825	Vendor	20,03,904	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
74	Yagnesh Signapurkar	31-07-2024	12,000	12,000	Advocates		-	
75	Syed Raihanul Hossain	31-07-2024	95,060	84,950	Advocates	10,110	-	Claims upto 16.07.24 admitted provisionally, Claims for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval.
76	AdCounty Media India Limited	31-07-2024	3,00,34,728	2,42,34,014	Vendor	58,00,714	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
77	Hashtag Brumous	31-07-2024	5,35,340	5,35,340	Vendor		-	

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78	Sachin kapur	31-07-2024	83,66,973	82,58,973	Vendor	1,08,000	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
79	Aspirare Technologies Private Limited	31-07-2024	3,22,62,324	2,51,28,769	Vendor	71,33,555	(0)	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management. Statutory dues not admitted as this would be dealt separately.
80	Shri Cliff Sylvester khryiem	31-07-2024	69,000	69,000	Advocates	-	-	
81	Dodda satya srinivasa murthy	20-09-2024	8,13,824	3,28,155	Lessor	4,85,669	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
82	Quess Corp Limited- IFMS	30-07-2024	19,64,452	19,64,452	Vendor	-	-	
83	Quess Corp Limited- WFM	31-07-2024	21,06,436	21,06,436	Vendor	-	-	
84	Om Parkash Saini	31-07-2024	32,500	32,500	Advocates	-	-	
85	Manish Shahane	31-07-2024	25,000	22,500	Advocates	2,500	-	Supporting documents in support of claim pending
86	Vaidehi Builders PVT LTD	29-07-2024	16,85,037	11,03,466	Lessor	5,60,292	21,280	Total Claim after adjusting Security Deposit (688500) 996537, out of that Apr to Jun 24 (944675) fully admitted, July-24 50% (158790.5) admitted. Balance 50% in July-24 (158791), TDS amounting to 401501 not admitted, Utility charges 21280 under verification.
87	Godrej & Boyce Mfg. Co. Ltd	31-07-2024	1,10,12,444	-	Vendor	-	1,10,12,444	Supporting documents in support of claim pending
88	COGENT E-SERVICES LIMITED	31-07-2024	7,24,59,047	-	Vendor	-	7,24,59,047	Supporting documents in support of claim pending
89	Deepak Gupta/ Ajay Gupta/ Meenu Gupta and Reena Gupta	31-07-2024	18,77,311	13,21,236	Lessor	5,03,622	52,453	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
90	Brahmananda Educational Services Pvt Ltd	31-07-2024	12,90,595	-	Vendor	-	12,90,595	Supporting documents in support of claim pending
91	Tara Genset engineers( Regd)	30-07-2024	1,57,25,106	1,57,25,106	Vendor	-	-	
92	Flamon Cloudtech Private Limited	30-07-2024	12,52,296	9,65,692	Vendor	2,86,604	0	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management. Statutory dues not admitted as this would be dealt separately.
93	PRATEEK INFRABUILD	30-07-2024	9,15,062	3,37,485	Lessor	2,86,675	2,90,902	Total claim after adjusting security deposit 915062, out of that Interest 53479, July-24 rent 50% 82765, TDS 150431 not admitted. maintenance charges 94590 & Genset rent 196312 under verification, balance rent from mar to jun24 rent 662120 & July-24 rent 50% 82765 are admitted (included in SD 407400+337485)
94	Pranjal Ranjan	30-07-2024	25,000	25,000	Vendor	-	-	
95	Paras multiplex LLP	30-07-2024	10,02,651	14,880	Lessor	9,28,929	58,843	Total claim after adjusting security deposit 1002651, out of that CAM charges 270795, TDS 154270, July-24 rent (71981) 50%, Aug to Oct-24 rent (Post CIRP) 431883, TDS 150431 are not admitted, balance rent from Apr to Jun24 rent 431883 & July-24 rent 50% 71981 are admitted EB charges (58843) are under verification.
96	AVN business solutions (MSME)	30-07-2024	76,32,154	76,32,154	Vendor	-	-	
97	Prashant Gupta & Anchal Gupta	29-07-2024	5,40,750	4,37,500	Lessor	1,03,250	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
98	DYNAMIC IT NETWORKS (MSME)	29-07-2024	1,56,23,648	1,53,17,302	Vendor	3,06,346	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
99	Vivo Mobile India Private Limited	29-07-2024	5,33,36,649	4,27,98,025	Vendor	1,05,38,624	0	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
100	N G POWER SOLUTIONS	29-07-2024	8,51,108	6,60,800	Vendor	1,90,308	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
101	Pooja Creations	29-07-2024	23,24,931	18,80,323	Vendor	4,44,608	-	
102	Edscience Knowledge Solutions Private Limited	29-07-2024	8,92,406	6,95,792	Vendor	1,96,614	-	
103	Lalit Verma	29-07-2024	8,70,774	3,50,394	Lessor	-	5,20,380	
104	Hari Ballabh Agarwal HUF	27-07-2024	5,15,486	2,40,286	Lessor	2,75,200	-	
105	Pranava City Complex Private Limited	26-07-2024	48,00,620	48,00,620	Lessor	-	-	
106	Galaxy Office Automation Pvt. Ltd.	26-07-2024	6,52,72,960	6,52,72,960	Vendor	-	-	
107	Anupam Properties	26-07-2024	13,26,240	13,26,240	Lessor	-	-	
108	InfoBeans Technologies Limited (MSME)	26-07-2024	3,51,47,941	3,51,47,941	Vendor	-	-	
109	Anmol Purohit	24-07-2024	1,52,500	1,52,500	Advocates	-	-	
110	Reliance Brands Ltd	30-09-2024	17,16,900	1,52,500	Vendor	-	15,64,400	
111	Randstad India Private Limited	30-07-2024	2,99,94,176	-	Vendor	-	2,99,94,176	
112	Ernst & Young LLP (SAP Improvement)	04-09-2024	78,25,170	78,25,170	Vendor	-	-	
113	MSKA & Associates	30-09-2024	49,87,940	49,87,940	Vendor	-	-	
114	BDO India LLP	30-09-2024	4,90,360	4,90,360	Vendor	-	-	
115	Dr. Sushil Gupta, Sudha Gupta, Mayank Gupta , Apoorva Gupta	27-07-2024	31,16,009	31,16,009	Lessor	-	-	
116	Anil Kumar Agarwal	22-09-2024	4,79,906	1,28,680	Lessor	3,51,226	-	Post CIRP date, claim not admitted
117	Decor and interiors	26-07-2024	31,89,389	24,08,015	Vendor	7,81,374	-	
118	Teleperformance business services india ltd	31-07-2024	63,32,904	63,32,904	Vendor	-	-	
119	Knowlarity communications private limited	16-08-2024	6,55,62,720	-	Vendor	-	6,55,62,720	Supporting documents in support of claim pending
120	R. Jayanthi	24-09-2024	24,17,460	9,70,220	Lessor	-	14,47,240	
121	Embed Software Technologies Private Limited	25-09-2024	41,80,318	41,80,318	Vendor	-	-	
122	Samsung India electronics limited	31-07-2024	3,15,37,758	3,15,37,758	Vendor	-	-	
123	Nitin Kushwaha	31-07-2024	2,08,310	89,887	Advocates	1,18,423	-	Retainership fees of Rs. 89,887 admitted. Claims towards statutory dues would be dealt with separately. Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management.
124	Magnum Sports Private Limited	30-07-2024	12,01,59,447	11,56,40,000	Vendor	-	45,19,447	Supporting documents in support of claim pending
125	Perfect Aurarays Private Limited	30-07-2024	1,58,08,182	1,58,08,182	Vendor	-	-	
126	Ramanand Bondade	31-07-2024	11,29,347	11,29,347	Lessor	-	-	
127	ABC sites private limited	30-07-2024	19,57,400	3,17,400	Lessor	16,40,000	-	
128	Aditya Deo	31-07-2024	18,550	18,550	Advocates	-	-	
129	AKSHAY JOSHI	31-07-2024	27,500	27,500	Advocates	-	-	
130	Adv Ma Shahane Dharashiv	31-07-2024	25,000	-	Advocates	-	25,000	Supporting documents in support of claim pending
131	Arastech Wireless Web Solutions	31-07-2024	38,87,392	38,87,392	Vendor	-	-	
132	Ark Infosolutions Pvt. Ltd.	29-07-2024	14,58,914	14,58,914	Vendor	-	-	
133	Ashok Saini Advocate Kaithal Haryana	31-07-2024	18,000	18,000	Advocates	-	-	

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			
134	Hi-Tech Consultancy Pvt.Ltd.	07-10-2024	18,23,267	18,23,267	Lessor	-	-	
135	Isy Estates	30-07-2024	21,26,719	21,26,719	lessor	-	-	
136	Vijay Jewellers	31-07-2024	22,23,109	22,23,109	lessor	-	-	
137	Mangesh Panditrao Aswar (Aspire)	31/07/24	3,91,384	2,99,841	Vendor	91,543	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
138	Narang Singh & Sons Properties	31-07-2024	4,91,294	3,73,070	lessor	1,18,224	-	Post CIRP date, claim not admitted
139	Northend Educational Excellence	31-07-2024	3,94,72,392	3,03,62,242	Vendor	91,10,150	-	
140	Panchwati Builders	31-07-2024	15,88,515	15,23,315	lessor	65,200	-	
141	Rashi Peripherals Ltd.	31-07-2024	1,58,79,293	1,58,79,293	Vendor	-	-	
142	Surfer Technologies Private Limited	30-07-2024	1,25,00,000	-	Vendor	1,25,00,000	-	Supporting documents in support of claim pending
143	SAIPRASAD DATTATRAY PALEKAR	31-07-2024	7,00,000	7,00,000	Consultant	-	-	
144	SRI ANAND VARDHAN SINHA & SRI ADHAR SINHA (Joint Landlords)	31-07-2024	45,78,516	-	Lessor	-	45,78,516	
145	Misra Associates Development Consultants Pvt. Ltd	29-07-2024	30,65,016	30,65,016	Lessor	-	-	
146	Veera Towers Apartments Pvt Ltd	16-10-2024	25,69,962	25,69,962	Lessor	-	-	
147	Media Agility India Pvt Ltd	16-10-2024	4,04,50,080	4,04,50,080	Lessor	-	-	
148	JAHIRA SAJD	04-10-2024	3,35,323	2,56,023	Lessor	79,300	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
149	HEMANT SHARMA, MR. NAVEEN SHARMA, MRS. KUNJIKA KAUSHAL, MR. MOHIT SHARMA	04-10-2024	9,64,000	6,46,800	Lessor	3,17,200	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
150	Rajender Bansal, Rajender kumar sons (HUF) & Mr Davender bansal	17-10-2024	25,10,785	11,65,187	Lessor	13,45,598	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
151	Kurien Eapen Kalathil	18-09-2024	17,96,552	9,78,177	Lessor	8,18,375	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
152	JHANSI rani	04-10-2024	11,50,736	11,39,526	Lessor	11,210	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
153	Yogesh Bhardwaj	13-10-2024	47,59,250	12,99,044	Lessor	33,69,707	90,499	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
154	Eagle Infra India Ltd	14-10-2024	26,31,640	13,73,750	Lessor	12,57,890	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
155	Loka Shiksha Trust	03-10-2024	8,47,368	99,495	Lessor	7,47,873	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
156	Rahul Gupta	08-10-2024	22,500	22,500	Advocates	-	-	
157	Mahendra G Nandu	31-07-2024	24,57,347	5,85,427	Lessor	8,71,920	10,00,000	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
158	Shantipushp Associates	31-07-2024	21,32,136	10,17,376	Lessor	11,14,760	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
159	Chaitanya Developers	31-07-2024	41,10,266	15,63,111	Lessor	25,47,155	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
160	ABHISHEK RISHI	31-07-2024	13,93,875	12,17,613	Lessor	1,76,263	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
161	Dinesh Singh	16-10-2024	17,71,173	16,82,473	Consultant	-	88,700	Supporting documents in support of claim pending
162	Sasirekha	16-10-2024	9,53,960	5,90,000	Lessor	3,63,960	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
163	Chandresh Fooria	31-07-2024	15,33,424	10,57,020	Lessor	2,11,404	2,65,000	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
164	Madhu Agarwal	31-07-2024	1,16,436	87,327	Lessor	29,109	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
165	Dharmendra Agarwal	31-07-2024	1,87,709	1,43,327	Lessor	29,109	15,273	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
166	Ganga Associates	31-07-2024	18,90,231	10,99,834	Lessor	7,54,687	35,710	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
167	Ravindra Agarwal	31-07-2024	1,16,436	87,327	Lessor	29,109	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
168	PARTAP SAINI, ADVOCATE	31-07-2024	25,000	-	Advocates	-	25,000	Supporting documents in support of claim pending
169	Jio Haptik Technologies Limited (MSME)	10-10-2024	16,92,120	16,92,120	Vendor	-	-	
170	Gayasuddin Jainuddin kokni & Abeddin Kokni	15-10-2024	35,36,183	21,78,466	Lessor	13,57,717	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
171	Studio Masons Private Limited	31-07-2024	78,55,827	59,11,233	Lessor	19,44,594	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
172	VISHWAVARDHINEE PRINTERS	31-07-2024	45,39,392	45,39,392	Vendor	-	-	
173	Ghansham	31-07-2024	54,300	54,300	Advocates	-	-	
174	Rupa singh & Abhay Bahadur singh	17-10-2024	16,10,411	12,59,574	Lessor	3,13,873	36,964	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
175	Shivanam Builders and Developers P Ltd	17-10-2024	28,12,535	26,08,985	Lessor	2,03,550	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
176	Mukta Sharma & Dwarikanath Sharma	17-10-2024	52,19,766	23,16,502	Lessor	-	29,03,264	Details related to unpaid TDS and Liquidated damages not provided any supportings
178	ABP PVT LTD	21-10-2024	16,74,031	16,74,031	Vendor	-	-	

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			
179	Mrityunjay Kumar Chandan	31-07-2024	1,00,000		Consultant		1,00,000	Form D received no supporting to verify claim
180	Tarana Suresh Thakurdas	31-07-2024	47,87,905	39,33,335	Consultant	8,54,570	-	Statutory dues not admitted as this would be dealt separately.
181	Shalini Menon	30-07-2024	2,78,23,691	1,29,28,350	Lessor	1,48,95,341	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
183	Kanhaya Kumar Singh	31-07-2024	68,000	68,000	Student		-	
184	Bhuddaraju Padmaja	31-07-2024	17,33,189		Lessor		17,33,189	Original invoices and bank Statements not available to verify and Admit claim amount
185	Amazon Web Services India Private Limited	31-07-2024	31,13,61,819	17,35,16,572	Vendor	9,91,06,052	3,87,39,195	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval.
186	Ramesh Kishandas Lulla	31-07-2024	2,81,996	13,143	Lessor	2,68,853	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
187	Anish Malhotra	31-07-2024	16,88,000		Lessor	11,93,819	4,94,181	Post CIRP period cost of Rs 1193819 to be provided. Post CIRP cost also can be set off against SD 1375000
188	Corus Infra	31-07-2024	13,24,217	5,37,719	Lessor	7,86,498	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
189	Madhuri Varshney, Renu varshney & krithi gupta	31-07-2024	12,40,474	72,754	Lessor	11,67,720	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
190	Pioneer Power Service Pvt Ltd	03-10-2024	1,00,45,924		Vendor		1,00,45,924	Supporting documents in support of claim pending
191	Prakashkumar Mahendrakumar Bhatt	24-09-2024	4,91,249	2,40,842	Lessor	2,50,407	0	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
192	Rohit Kumar Kothari	25-09-2024	34,79,333		Lessor		34,79,333	Documents not provided-need to verify physically
193	Shreevara Towers	18-09-2024	11,62,793	6,74,842	Lessor	2,89,218	1,98,733	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
194	Duvvuru Surendranath Reddy	17-10-2024	60,14,162	3,77,278	Vendor	56,36,884	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Claim towards damages not admitted and to be reviewed with the books and records pending with the suspended Management
195	Yash Real Estate	22-09-2024	14,39,719	7,07,160	Lessor	7,32,559	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
196	Sachin Kumar	29-07-2024	13,60,200	6,07,995	Lessor	7,02,145	50,060	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
197	Truevalue Marketing Services Private Limited	09-09-2024	3,14,58,470	3,14,58,470	Vendor		-	
198	M Subarna	26-09-2024	9,38,698	5,57,548	Lessor	3,81,150	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
199	D Magesan	27-07-2024	10,12,718	4,87,855	Lessor	4,50,844	74,020	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
200	Makrina Constructions LLP	01-10-2024	3,05,005		Lessor		3,05,005	Security deposit is more than amount admissible
201	Narendra Singh	31-07-2024	3,84,940	2,19,940	Lessor	1,65,000	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
202	Rakesh Dahiya	31-07-2024	3,84,940	2,19,940	Lessor	1,65,000	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
203	Sunil kumar and sons properties	31-07-2024	5,83,037	5,83,037	Vendor		-	
204	Chitar Singh and Sons Properties	31-07-2024	4,91,294	4,91,294	Vendor		-	
205	Mehar Singh and sons Properties	31-07-2024	4,91,294	4,91,294	Vendor		-	
206	Nushrat Parveen	07-10-2024	67,782	24,713	Lessor	43,069	-	The post-CIRP cost of 29,500 was not admitted, and the TDS dues for 2023-24, along with interest of 13,569, were also not admitted.
207	Sadf Parveen	07-10-2024	67,782	24,713	Lessor	43,069	-	The post-CIRP cost of 29,500 was not admitted, and the TDS dues for 2023-24, along with interest of 13,569, were also not admitted.
208	Shaheda Parveen	07-10-2024	2,11,373	1,02,282	Lessor	1,09,091	-	The post-CIRP cost of 73750 was not admitted, and the TDS dues for 2023-24, along with interest of 35341, were also not admitted.
209	Mohammed Akram	07-10-2024	1,18,619	43,248	Lessor	75,371	-	The post-CIRP cost of 51625 was not admitted, and the TDS dues for 2023-24, along with interest of 23746.63, were also not admitted.
210	Ranpreet Singh	18-10-2024	26,38,786		Lessor		26,38,786	Supporting documents in support of claim pending
211	HappyLocate Relocation Services Pvt Ltd	23-10-2024	17,78,693	14,90,952	Vendor	2,87,741	-	
212	Abdullah Quraishi	31-07-2024	33,000	33,000	Advocates		-	
213	ManoharAjwani & Kamal Ajwani	19-09-2024	5,81,864	2,94,607	Lessor	2,65,577	21,680	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
214	Handy Online Solution Private Limited	24-09-2024	10,33,933	10,33,933	Vendor		-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
215	Gharana Associates Infra Promoters P Ltd	21-09-2024	19,48,800		Lessor		19,48,800	Supporting documents in support of claim pending
216	Brilliant Consultancy FZC	30-09-2024	15,83,50,818	13,30,81,065	Consultant	2,52,69,753	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
217	Vijay Tiles and Cement Products	20-09-2024	2,39,804	61,950	lessor	79,650	98,204	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
218	Sigma Trade Wings	18-09-2024	11,01,010	1,25,130	lessor	9,75,880	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
219	Vidhyadhar Poonia	31-07-2024	11,41,082	7,97,188	lessor	3,43,894	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
220	Kanna Biran Balasubramaniam & Kanna Biran Amudhaa	26-07-2024	8,11,200		lessor		8,11,200	Supporting documents in support of claim pending

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			
221	Rajendra Agarwal	31-07-2024	3,08,909	58,680	lessor	2,50,229	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
223	Afshan Ruhi	07-10-2024	1,69,455	-	lessor	1,69,455	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
224	Abdul Wahid	07-10-2024	4,04,437	56,925	lessor	2,41,968	1,05,544	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
225	Mohammed Iqbal	07-10-2024	3,70,416	-	lessor	-	3,70,416	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
226	Manish Tahlani Sons, Pushpa Devi, Laveesha and Bhakti	03-10-2024	11,32,125	-	lessor	-	11,32,125	Supporting documents in support of claim pending
227	B Y Associates	09-07-2024	5,90,000	-	Consultant	-	5,90,000	Form B not submitted
228	M Lokesh	23/9/2024	22,81,809	5,67,450	Vendor	17,14,329	29	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Statutory dues would be dealt with separately.
229	Velocity Capital Consultanats LLP	30-10-2024	25,34,41,200	-	Consultant	-	25,34,41,200	To be reviewed with the books and records pending with the suspended Management
230	Goavega Software Private Limited	29-10-2024	48,63,669	48,63,669	Vendor	-	-	
231	Jyothi Agarwal	26-07-2024	4,49,582	91,807	Vendor	3,57,775	0	Statutory dues not admitted as this would be dealt separately.
232	Rasi Bihari Agarwal	26-07-2024	5,02,655	1,44,907	Vendor	3,57,748	0	Statutory dues not admitted as this would be dealt separately.
233	The Board of Cricket Control In India	16-07-2024	1,58,90,92,400	1,58,90,92,400	Vendor	-	-	Claim form Pending; Provisionally Admitted as per Hon'ble AA Admission Order dt16.7.24
234	Jaanviee Kashyap	25-11-2024	20,16,020	9,07,209	Lessor	11,08,811	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
235	Preeti Anupam Nigam	07-11-2024	15,91,201	8,89,200	Vendor	7,02,000	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval.
236	McGraw Hill Education(India) Private Limited	04-11-2024	1,86,19,823	1,86,19,823	vendor	-	-	
237	Keyone Interiors Pvt Limited	18-11-2024	38,93,400	29,52,674	Vendor	9,40,726	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
238	Reproscan Tech Park LLP	11-11-2024	2,20,67,260	2,20,67,260	vendor	-	-	
239	Mis Veera Apartments Private Limited	15-10-2024	25,69,756	2,18,014	vendor	23,51,742	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Statutory dues not admitted as this would be dealt separately.
240	FIT 3PL Warehousing Private Limited	07-11-2024	1,48,14,849	96,38,929	vendor	-	51,75,920	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
241	Reliable IT Services	15-11-2024	1,04,55,683	75,37,717	vendor	29,17,966	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management. Claims not related to TLPL not admitted.
242	Impulse Branding Solutions	11-11-2024	21,21,645	21,21,645	vendor	-	-	
243	Giri Buildwell Private Limited	01-10-2024	11,88,000	-	vendor	-	11,88,000	Supporting documents in support of claim pending
244	RAKESH H PAPAIA & DIPTI RAKESH PAPAIA & CHETANBHAI BABUBHAI PATEL & PANKAJKUMAR FULWALA / VIJAYKUMAR FULWALA & NILESHKUMAR PRAKASHCHANDRA PORWAL / SULOCHNA NILESH PORWAL & LALIT RAMDAS SHAH / NAYANA LALIT SHAH	09-12-2024	3,54,266	2,27,711	Lessor	1,26,555	(0)	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
245	thammanna gowda	21-09-2024	19,16,470	6,01,689	Lessor	6,01,689	7,13,092	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
246	Sunita Agarawal	31-07-2024	1,16,436	87,327	Lessor	29,109	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
247	Vinod Kumar Agarawal	31-07-2024	3,08,909	80,190	Lessor	2,28,719	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
248	SMC INTEGRATED FACILITY SOLUTIONS	31-07-2024	34,33,066	32,67,153	Vendor	-	1,65,913	Supporting documents in support of claim pending
249	Santalkishandas Iulla	31-07-2024	2,81,996	2,34,998	Lessor	47,000	(2)	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
250	Repro India Limited	28-11-2024	76,17,653	58,49,829	Vendor	-	17,67,824	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
251	Isthara Parks Private Limited	18-11-2024	2,40,418	2,40,145	Vendor	-	273	
252	Barkha Jaisinghani	29-03-2022	64,068	-	Vendor	64,068	-	Claims not related to TLPL not admitted
253	AISHA BANSAL	11-11-2024	37,500	37,500	Advocates	-	-	
254	SOULCRAFT SOLUTIONS	08-11-2024	1,40,84,597	-	Vendor	-	1,40,84,597	Supporting documents in support of claim pending
255	Suri & Co. Chartered Accountants	11-11-2024	73,40,000	60,40,000	Consultant	13,00,000	-	Statutory dues not admitted as this would be dealt separately.
256	XAPADS MEDIA private limited	21-09-2024	40,42,621	40,42,621	Vendor	-	-	
257	Saroja tammaiah Reddy	30-07-2024	2,78,23,691	1,29,28,350	Lessor	1,48,95,341	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
258	M Thammaiah Reddy	30-07-2024	2,78,23,791	1,29,28,450	Lessor	1,48,95,341	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
259	Sushma Reddy	30-07-2024	2,78,23,691	1,29,28,350	Lessor	1,48,95,341	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
260	Dodda Vasanta	29-07-2024	8,13,750	3,28,125	Lessor	4,85,625	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
261	UTV software communications private limited	19-11-2024	56,99,14,340	51,89,44,088	Vendor	-	5,09,70,252	Claims not related to TLPL not admitted
262	N.J.Niranjan & V.S. Ashalata	04-11-2024	5,81,050	4,02,071	Vendor	1,78,979	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval.
263	HITACHI SYSTEMS PRIVATE LIMITED	11-10-2024	56,47,671	56,47,671	Vendor	-	-	

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			
264	BORSE BROTHES ENGI. AND CONTRA PVT Ltd	16-11-2024	32,59,227	17,45,672	Lessor	11,57,845	3,55,710	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
265	RAJENDRA PRASHAD KOTHARI	19-09-2024	14,11,544	2,71,544	Vendor	11,40,000	-	Claim towards security deposit not admitted and to be reviewed with the books and records pending with the suspended Management
266	Exotel Techcom Private Limited	28-10-2024	17,50,369	-	Vendor	-	17,50,369	Supporting documents in support of claim pending
267	Hydrochem	19-11-2024	62,83,450	36,71,398	Vendor	26,12,052	-	Interest claim not admitted and to be reviewed with the books and records pending with the suspended Management
268	ABDUL RASHID MUJIWAR,ANWARHUSEN,RAHYANN,MOHAMMED AMMAR,NUZHATH,LEHNA,FAZAL MUJIWAR	23-09-2024	16,65,079	8,48,319	Lessor	7,16,553	1,00,207	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
269	Thomson varghese, Lellamma thomas, P.K.Thomas	19-11-2024	24,08,377	8,33,885	Lessor	15,45,429	29,063	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
270	Kallyani G Menon	31-07-2024	42,500	42,500	Advocates	-	-	
271	SP,Annamali	14-10-2024	3,00,000	-	Lessor	3,00,000	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
272	HARISH KODUMAL CHANDNANI & RAVI KODUMAL CHANDNANI	18-09-2024	21,67,500	-	Vendor	-	21,67,500	Supporting documents in support of claim pending
273	Jagan Nath Bhandri	23-10-2024	60,000	60,000	Student	-	-	
274	Rakesh Agarawal	31-07-2024	3,08,909	80,190	Lessor	2,28,719	-	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Statutory dues not admitted as this would be dealt separately.
275	ATHARV MUNJE	31-07-2024	32,500	29,000	Advocates	3,500	-	Supporting documents in support of claim pending
276	SHINY ALANGADEN	14-10-2024	23,10,705	3,91,200	Vendor	18,25,380	94,125	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Statutory dues not admitted as this would be dealt separately.
277	Sunit Chopra	20-09-2024	9,59,019	30,434	Vendor	9,28,585	-	The security deposit of 647850 was duly adjusted against the admitted claim. TDS amounts to 280735 was also not admitted.
278	Abhist Jaiswal	30-07-2024	33,200	33,200	Advocates	-	-	
279	SPD Infracore Private Limited	20-09-2024	16,98,707	11,92,972	Lessor	5,05,736	-	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
280	Subramanian & Yogasani	20-09-2024	21,20,166	9,54,030	Lessor	6,81,450	4,84,686	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
281	Santosh Ranka / Meenabal Ranka & Meenal Ranka	10-12-2024	13,58,384	8,03,315	Lessor	1,14,759	4,40,310	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
282	Srinivasa Rao Podipireddy & Sudha Podipireddy	11-12-2024	14,00,154	3,58,313	Lessor	9,67,281	74,561	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
283	K. Dharmalingam & D.Sampathkumari	10-12-2024	7,75,316	3,56,265	Lessor	3,48,585	70,466	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
284	Nandakumar P	14-12-2024	28,78,838	11,65,545	Lessor	16,66,355	46,938	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
285	Consark Advisory Services Private Limited	31-07-2024	11,76,763	-	Vendor	-	11,76,763	Statutory dues not admitted as this would be dealt separately.
286	Bharti Airtel private limited	15-11-2024	11,25,150	-	Vendor	-	11,25,150	Supporting documents in support of claim pending
287	Reliance Jio Infocomm Limited	31-07-2024	93,61,735	-	Vendor	-	93,61,735	Supporting documents in support of claim pending
288	Indospace Bommasandra logistics park Private limitd	25-09-2024	85,68,479	-	Vendor	-	85,68,479	Supporting documents in support of claim pending
289	JB IT SOLUTIONS	26-11-2024	60,53,338	60,53,338	Vendor	-	-	
290	Exotic Innovations	09-12-2024	76,39,502	-	Vendor	-	76,39,502	Supporting documents in support of claim pending
291	RCS TECH LLP	23-12-2024	39,71,561	17,24,357	Vendor	22,47,204	(0)	Claims upto 16.07.24 admitted provisionally, Claim for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Statutory dues not admitted as this would be dealt separately.
292	Dinesh Kumar Paidisetty	04-12-2024	33,77,926	10,22,175	lessor	22,73,535	82,216	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
293	Oshi constructions private limited	28-12-2014	12,97,502	9,99,814	lessor	2,52,000	45,688	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
294	Malnad Business Services	23-12-2024	52,18,246	49,22,874	vendor	-	2,95,372	Supporting documents in support of claim pending
295	Sudhir Power Limited	06-01-2025	70,95,057	15,05,463	vendor	-	55,89,594	Claims towards hire charges admitted. Interest and other claim not admitted and to be reviewed with the books and records pending with the suspended Management
296	GSA Buildtech Private Limited	27-12-2024	58,77,061	18,60,930	lessor	39,31,933.8	84,198	Lease Rentals claims upto 16.07.24 admitted provisionally, Rent for the period post 16.07.24 not admitted as the same may form part of CIRP Cost, which is subject to COC approval. Other claims would be dealt with the lease agreement terms.
297	Rahimunnisa	28-12-2024	39,92,891	27,16,650	lessor	-	12,76,241	Form B was not signed and Not filled with relevant details
298	Abhishek Shukla	31/07/24	14,40,711	-	Vendor	3,69,586	10,71,125	Statutory dues not admitted as this would be dealt separately. Supporting documents in support of claim pending
299	Lokmat Media Solutions	16/01/25	31,03,872	-	Vendor	-	31,03,872	
<b>Total</b>			<b>7,22,91,07,073</b>	<b>4,86,46,03,405</b>		<b>68,41,71,323</b>	<b>1,68,03,32,345</b>	

S.NO	Name of Claimant	Details of claim received		Details of claim admitted		Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim			

Note: THE CREDITORS ARE HEREBY INFORMED THAT:

In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.

The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awaited from the Ex-management of the Corporate Debtor.

It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.

The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.

It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (lp.byjus@outlook.com), to follow-up on their claim for quick actions.